

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.A. No. 202/621A/CLB/MB/2014(Old)
TP No. 165/2016/NCLT/AHM/2016(New)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

Name of the Company: Tripex Overseas Ltd.

Section of the Companies Act: Section 211(3A) of the Companies Act, 1956;

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------------------------	--------------------	-----------------------	------------------

1.

2.

ORDER

Petitioner not present in spite of notice. The petitioner is directed to be present before this bench on 11.11.2016 for hearing, as a last chance.


**(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL**

Dated this 2nd day of September, 2016